





भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in

इ-मेल email: helpdoc@rbi.org.in

July 07, 2009

Certificate of Registration of M/s Hima Finance Company Private Limited - Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001

Press Release: 2009-2010/36

The Reserve Bank of India has on May 18, 2009 cancelled the certificate of registration granted to M/s Hima Finance Company Private Limited, having its registered office at 6-3-788/A/16, Durganagar Colony, Ameerpet, Hyderabad - 500016 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

J.D. Desai Assistant Manager